

tion Check Requirement have been further streamlined.

3. Officials of Indian Missions in the Gulf countries have started visiting labour camps of Indian workers.

4. Proposals for compulsory insurance for emigrant workers and for the creation of a Welfare Fund are under finalisation.

Strike by the workers of Western Coalfields

2202. SHRI NARESH C. PUGLIA; Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the work in the Western Coalfields was ceased due to strike by the workers belonging to various unions and if so, what are the reasons for the strike;

(b) what were the demands of the workers and whether these have been met; if so, what are the details thereof;

(c) what is the number of workers who participated in the strike giving details of their unions; district-wise;

(d) what is the number of workers who abstained from the strike giving details of the unions, district-wise; and

(e) what action has been taken against those workers who indulged in the strike?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) to (e) Information is being collected and will be laid on the Table of the House.

Socour to family of late Shri R. R. Patro

2203. SHRI LAL K. ADVANI; WAI the Minister of AGRICULTURE be pleased to state the details of the socour provided to the family of late Shri B. R. Patro's of NDRI, Karnal after the tragedy?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): In addition, to the payments due to the family of late Shri R. R. Patro amounting to Rs. 80,391.95 as death-cum-retirement gratuity and arrears of pay and allowances and family pension @ Rs. 1200/- p.m. from 12-5-1986 to 11-5-1993 and Rs. 600/- p.m. from 12-5-1993 onwards, the following help has been provided:—

1. Rs. 15,000 was paid as an award from the Compassionate Fund of ICAR.

2. The family of late Shri Patro has been allowed to retain the residential quarter allotted by NDRI on payment of normal rent in relaxation of rules.

3. Commensurate with his educational qualifications an offer of Compassionate appointment for the post of Jr. Clerk at Central Soil Salinity Research Institute, Karnal was made to Shri Sanjay Susant Patro son of late Shri R. R. Patro. The Institute has informed that the registered letter containing offer of appointment was received back undelivered. Subsequently the letter was sent through special messenger of the Institute but the delivery of the same was not accepted.

दिल्ली में शराब की खपत में वृद्धि

2204. श्री राम नरेश यादव : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में गत 6 वर्षों में शराब की खपत में काफी तेजी से वृद्धि हुई है और यदि हां, तो इस अवधि के दौरान ऐसी कितनी वृद्धि हुई है और गत तीन वर्षों के दौरान प्रति वर्ष शराब की कुल खपत का ब्यौरा क्या है ;

(ख) क्या शराब की खपत पर रोक लगाने वाली सरकारी नीतियाँ बेअसर साबित हुई हैं ; यदि हाँ तो इसके क्या कारण हैं ;

(ग) क्या सरकार शराब की कुछ ब्रांडों को नियमित करने का विचार रखती है और यदि हाँ, तो इस प्रकार नियमित किये जाने वाले प्रस्तावित ब्रांडों के नाम क्या हैं और उन ब्रांडों के नाम तथा अन्य विवरण क्या हैं, जिन्हें बंद किये जाने का विचार है । और

(घ) वर्ष 1986-87 और 1987-88 के दौरान दिल्ली, उत्तर प्रदेश और

बिहार में शराब की बिक्री से सरकार की आय में वृद्धि हुई तथा शराब पर लगाये गये विभिन्न करों से सरकार के राजस्व में हुई बढ़ोतरी का वर्ष-वार विस्तृत ब्यौरा क्या है ?

कल्याण मंत्रालय की राज्य मंत्री (डा० राजेन्द्र कुमारी बाजपेयी) : (क) 1982-83 से 1987-88 तक दिल्ली में शराब की खपत में भारत निमित्त विदेशी शराब के मामले में 88.69 प्रतिशत, बीयर के मामले में 47.65 प्रतिशत और देसी शराब के मामले में 4.7 प्रतिशत की वृद्धि हुई है । कुल खपत के ब्यौरे निम्न प्रकार हैं :—

वर्ष	बोतलों की संख्या		
	भारत निमित्त विदेशी शराब (750 मि० ली० में)	बीयर (650 मि० ली० में)	देशी शराब
1985-86	1,15,73,556	81,97,551	2,14,84,775
1986-87	140,40,032	95,26,122	1,86,75,425
1987-88	1,68,12,174	1,26,47,326	1,98,90,208

(ख) शराब पीने जैसी सामाजिक बुराई को समाप्त करना एक लम्बा और कठिन कार्य है । लोगों की इस आदत को छुड़ाने के लिए निरंतर शिक्षा प्रचार और सतत प्रयासों की आवश्यकता है । ये प्रयास जारी हैं ।

(ग) केन्द्रीय सरकार के विचाराधीन ऐसा कोई प्रस्ताव नहीं है ।

(घ) उत्तर प्रदेश और बिहार में शराब की बिक्री से होने वाली आय के बारे में कोई जानकारी नहीं है । फिर भी, केन्द्र शासित प्रदेश दिल्ली में पिछले दो वर्षों के दौरान शराब की बिक्री से प्राप्त राजस्व निम्न प्रकार है :—

वर्ष	भारत निमित्त विदेशी शराब जिसमें बीयर और परिशोधित स्पिरिट	देशी शराब/ 50/० यू०पी० रम	जोड़ (करोड में)
1986-87	67.16	48.14	115.30
1987-88	82.83	51.18	134.01

Allocation of Land for CGHS dispensary In Chittaranjan Park

2205. SHRI BHUBANESWAR KALITA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a proposal has been received from the Ministry of Health and Family Welfare for allocation of a plot of land in Chittaranjan Park, to set Up a CGHS dispensary there;

(b) if so, when;

(c) what action has been taken thereon so far; and

(d) if no action has been taken, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) Govt, initiated a proposal,